

- (i) Returns are collected from establishments wherein contributions are received so as to update members' accounts to make them operative.
- (ii) Publicity through print media and electronic media is made to educate the members to file their claims for settlement or transfer their old PF accounts to their operative accounts.
- (iii) The employers and employees unions have also been requested to advise the members to file their claims for settlement.

Migrant workers working in States

403. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Central Government has any statistics of migrant workers working in different States especially in Gujarat and Delhi;

(b) if so, the details thereof;

(c) whether it is a fact that around 12 lakhs migrant workers from Odisha, Maharashtra, Bihar, Uttar Pradesh and Rajasthan are working in Surat Textile mills and they are not getting the minimum wages, weekly holidays and social security funds like Employees State Insurance, provident fund, bonus; and

(d) whether they are working more than 14 hours in a day?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) and (b) The details are given in Statement (*See below*).

(c) Migrant workers from Odisha, Maharashtra, Bihar, Uttar Pradesh and Rajasthan are working in Surat Textiles Mills but no specific data is available about the magnitude of such migrant workers. The state Government has received no specific complaint from these workers for non-receipt of minimum wages. The complaints of non-payment of bonus etc. are disposed off in accordance with the law. The weekly off is given to the workers in registered factories under the provision of Factories Act, 1948.

(d) No, Sir.

Statement

The number of migrant workers by place of last residence from the States in India beyond the State of enumeration as per Census 2001

| States/UTs | Total | Males | Females |
|-------------------|-----------|-----------|----------|
| 1 | 2 | 3 | 4 |
| Jammu and Kashmir | 69,624 | 57,696 | 11,928 |
| Himachal Pradesh | 1,89,896 | 1,20,097 | 69,799 |
| Punjab | 8,43,842 | 6,23,412 | 2,20,430 |
| Chandigarh | 2,68,501 | 2,23,550 | 44,951 |
| Uttarakhand | 3,48,109 | 2,71,206 | 76,903 |
| Haryana | 12,75,932 | 7,48,515 | 5,27,417 |
| N.C.T. of Delhi | 25,76,859 | 22,72,415 | 3,04,444 |
| Rajasthan | 8,81,803 | 3,80,141 | 5,01,662 |
| Uttar Pradesh | 10,32,931 | 5,31,234 | 5,01,697 |
| Bihar | 5,93,517 | 1,44,107 | 4,49,410 |
| Sikkim | 28,673 | 20,813 | 7,860 |
| Arunachal Pradesh | 83,046 | 64,078 | 18,968 |
| Nagaland | 48,279 | 41,095 | 7,184 |
| Manipur | 8,098 | 6,065 | 2,033 |
| Mizoram | 25,125 | 18,892 | 6,233 |
| Tripura | 16,537 | 12,689 | 3,848 |
| Meghalaya | 41,633 | 35,186 | 6,447 |
| Assam | 2,04,561 | 1,74,589 | 29,972 |
| West Bengal | 12,52,782 | 10,18,805 | 2,33,977 |

| 1 | 2 | 3 | 4 |
|-----------------------------|-------------|-------------|-----------|
| Jharkhand | 6,87,531 | 4,73,352 | 2,14,179 |
| Odisha | 3,30,882 | 2,03,869 | 1,27,013 |
| Chhattisgarh | 4,46,292 | 2,92,037 | 1,54,255 |
| Madhya Pradesh | 9,82,180 | 4,83,197 | 4,98,983 |
| Gujarat | 11,15,039 | 9,65,614 | 1,49,425 |
| Daman and Diu | 39,808 | 35,906 | 3,902 |
| Dadra and Nagar Haveli | 42,729 | 34,340 | 8,389 |
| Maharashtra | 37,48,224 | 31,07,653 | 6,40,571 |
| Andhra Pradesh | 5,39,509 | 2,86,437 | 2,53,072 |
| Karnataka | 10,44,406 | 6,59,798 | 3,84,608 |
| Goa | 1,13,788 | 88,407 | 25,381 |
| Lakshadweep | 3,419 | 3,228 | 191 |
| Kerala | 2,36,846 | 1,70,699 | 66,147 |
| Tamil Nadu | 2,92,004 | 2,04,476 | 87,528 |
| Pondicherry | 1,01,944 | 70,587 | 31,357 |
| Andaman and Nicobar Islands | 45,794 | 39,571 | 6,223 |
| TOTAL | 1,95,60,143 | 1,38,83,756 | 56,76,387 |

Number of unemployed men and women

†404. SHRI OM PRAKASH MATHUR: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the registered number of unemployed men and women throughout the country;

(b) the number of men and women who were provided employment through these Employment Exchanges during last two years; and

†Original notice of the question was received in Hindi.